

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO - 554
ANSWERED ON 25th JULY 2024**

DELAY IN COMPLETION OF HIGHWAY PROJECTS

**554. DR. MOHAMMAD JAWED:
SHRI BENNY BEHANAN:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of National Highway (NH) projects that failed to be completed on scheduled time, since 2014, State-wise;**
- (b) the reasons for the delays in NH Projects, especially NH-31;**
- (c) whether there is any cost escalation due to such delays and if so, the details thereof; and**
- (d) the details of loans availed by NHAI for various projects, since 2015, year-wise?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) From amongst all the National Highway (NH) projects started since 1st April 2014, there are 697 ongoing projects that have spilled beyond their original completion schedule, without attaining any of the various stages of project completion. The State/Union Territory-wise details are at Annexure-I.

(b) The primary reasons for delay in NH projects including NH-31 are issues / bottlenecks relating to land acquisition, statutory clearances / permissions, utility shifting, encroachment removal, law & order, financial crunch of Concessionaire / Contractor, poor performance of Contractor / Concessionaire, and Force Majeure events like Covid-19 pandemic, heavy rainfall, floods, cyclone, landslides/avalanches, etc.

(c) Cost escalation is not incurred in all delayed projects. If delay is not attributable to the Contractor, price escalation is paid as per contract conditions, which may or may not result in additional cost, depending upon final value of price escalation determined on actual completion of project and final settlement of bills. If delay is attributable to the Contractor, damages are imposed and there is no additional cost due to delay.

(d) The year-wise details of availed loan and other borrowings by NHAI for completion of projects / scheme entrusted with them since April, 2015 are at Annexure-II.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 554 ANSWERED ON 25.07.2024 ASKED BY DR. MOHAMMAD JAWED AND SHRI BENNY BEHANAN REGARDING COMPLETION OF NATIONAL HIGHWAYS PROJECTS****State/UT wise details of projects spilled beyond their original completion schedule without attaining any of the various stages of project completion**

Sl. No.	State/ UT	Number of projects
1.	Andhra Pradesh	36
2.	Arunachal Pradesh	15
3.	Assam	18
4.	Bihar	32
5.	Chhattisgarh	24
6.	Goa	3
7.	Gujarat	31
8.	Haryana	18
9.	Himachal Pradesh	21
10.	Jharkhand	13
11.	Karnataka	40
12.	Kerala	11
13.	Madhya Pradesh	15
14.	Maharashtra	98
15.	Manipur	28
16.	Meghalaya	10
17.	Mizoram	13
18.	Nagaland	12
19.	Odisha	27
20.	Punjab	15
21.	Rajasthan	19
22.	Sikkim	13
23.	Tamil Nadu	29
24.	Telangana	24
25.	Tripura	6
26.	Uttar Pradesh	31
27.	Uttarakhand	31
28.	West Bengal	23
29.	Union Territories (UT's)	41
Total		697

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 554 ANSWERED ON 25.07.2024 ASKED BY DR. MOHAMMAD JAWED AND SHRI BENNY BEHANAN REGARDING COMPLETION OF NATIONAL HIGHWAYS PROJECTS

Details of loans raised by NHAI in the form of Internal & Extra Budgetary Resources (IEBR) year - wise since April 2015

Year	IEBR (Rs. in crores)
2015-16	23,281
2016-17	33,118
2017-18	50,533
2018-19	61,217
2019-20	74,988
2020-21	65,036
2021-22	65,150
2022-23	798
2023-24	0
2024-25 (till 31.05.2024)	0
